

- (3) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Drugs and Cosmetics Act, 1940:-

(i) The Drugs and Cosmetics (Second Amendment) Rules, 1987 published in Notification No. G.S.R. 570 (E) in Gazette of India dated the 12th June, 1987.

(ii) The Drugs and Cosmetics (Third Amendment) Rules, 1987 published in Notification No. G.S.R. 626 (E) in Gazette of India dated the 2nd July, 1987.

(iii) The Drugs and Cosmetics (Fourth Amendment) Rules, 1987 published in Notification No. G.S.R. 792 (E) in Gazette of India dated the 17th September, 1987.

- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT - 6714/88]

Food Corporations (Amendment) Rules, 1988 and Pulses, Edible Oil Seeds and Edible Oils (Storage Control) Third Amendment Order, 1988.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): I beg to lay on the Table:-

- (1) A copy of the Food Corporations (Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 945 (E) in Gazette of India dated the 21st September, 1988 under sub-

section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT - 6715/88].

- (2) A copy of the Pulses, Edible Oilseeds and Edible Oils (Storage Control) Third Amendment Order, 1988 (Hindi and English versions) published in Notification No. S.O. 750 (E) in Gazette of India dated the 11th August, 1988, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT - 6716/88].

Employees' State Insurance (General) (Amendment) Regulations, 1988

THE MINISTER OF LABOUR (SHRI BINDESHWARI DUBEY): On behalf of Shri Radhakrishan Malaviya, I beg to lay on the Table a copy of the Employees' State Insurance (General) (Amendment) Regulations, 1988 (Hindi and English versions) published in Notification No. N.12/13/1/87 - P & D in Gazette of India dated the 19th March, 1988 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT - 6717/88].

12.13.hrs

BUSINESS ADVISORY COMMITTEE

[English]

Sixty-First Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): I beg to present the Sixty - First Report of the Business Advisory Committee.
